COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 152 of 2018 & IA No. 702 of 2018

Dated: 10th September, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s R. L. Steels & Energy Pvt. Ltd. Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. G. Umapathy

Mr. Aditya Singh Ms. R. Mekhala

Counsel for the Respondent (s): Mr. Ashish Singh

Mr. Amit Bute for R-2

Mr. Anand K. Ganesan Mr. Ashwin Ramanathan Ms. Neha Garg for R-3

Mr. Malcolm Desai for R-6/Tata Power

<u>ORDER</u>

Admit.

List the matter along with Appeal No. 106 of 2018 with IAs for hearing on <u>31.10.2018</u>, as requested by learned counsels appearing for Appellant and the Respondents.

(S. D. Dubey) Technical Member (Justice N. K. Patil)
Judicial Member

vt/kt